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**IA 769/2022 Renu Kapoor And Ors
V/s
Shailesh Verma And Ors
IN THE MATTER OF
Raj Infrastructure Development (India) Pvt Ltd.
V/s
Lavasa Corporation Ltd**

APPEARANCES: -

FOR THE APPLICANT : Adv. Sumedh Ruikar

FOR THE RESPONDENT : Adv. Kiran Gandhu

FOR THE RP : Adv. Kriti Kalyani

FOR THE COC : Adv. Pulkit Sharma

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Since the Bench was busy in taking interview for the post of LRAs along with Hon'ble President, matter listed on the cause list are adjourned to **22.04.2022**.

**Sd/-
SHYAM BABU GAUTAM
Member (Technical)**

**Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)**

AARTI